

Declaration of Assets and Liabilities

Year 2023-24

I, NEHA BHARTI, son/daughter/wife of Gajendra Mohan Prasad
aged 30 years, belonging to Bihar Vidhan Sabha Secretariat, Patna
service and presently working as SECTION OFFICER in BVS Secretariat, Patna
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000	N/A	N/A	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	07 Lakh in Saving Account	N/A	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies	NIL	N/A	N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy Premium ₹ 16,965/- Quarterly	N/A	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	NIL	N/A	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	Gold- 50g. Silver- 400gm.	N/A	N/A	N/A	N/A
(vii)	Other assets, such as values of claims / interests	Laptop	N/A	N/A	N/A	N/A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

नेहा भारती
06-02-2024

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Gajendra
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9/1/24
Kum
06/02/24
1996
12/12/24

(17)

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	N/A	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	N/A	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	N/A	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	N/A	N/A	N/A	N/A
(v)	Others (such as interest in property)	NIL	N/A	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DCSPB8022G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

110127020758

Gender :-

F (M/F)

Date of Birth :-

1 1 0 1 1 9 9 4 (DD/MM/YYYY)

Class/Group :-

B(Gazetted) (A/B/C)

Cadre :-

Administrative Cadre, Bihar Vidhan Sabha
(Full Name e.g. B.A.S.-Bihar Administrative Service, Secretariat, Patna
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Sitamarhi

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

नेहाभारती

Name of Employee: NEHA BHARTI

Place: PATNA

Designation: SECTION OFFICER

Date: 06-02-2024

Department: Bihar Vidhan Sabha
Secretariat, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

नेहाभारती
06-02-2024